

H.H.J. SHRI. U. M. PADWAD (C.R. No. 24)

DAILY BOARD DT. 02/11/2020

Sr. No.	Case No.	Stage
1	MA IN ABA 461/2019	Arguments
2	ABA 204/2018	Hearing
3	ABA 162/2019	Hearing
4	S.C. 284/2018	Statement u/S 313 Cr.P.C.
5	S.C. 355/2014	Evidence P/H
6	S.C. 91/2015	Evidence P/H
7	CRA 91/2018	Dismissal Order
8	CRA 92/2018	Dismissal Order
9	CRA 93/2018	Dismissal Order
10	S.C. 440/2017	Evidence
11	S.C. 355/2014 @ S.C. 91/2015	Evidence P/H
12	S.C. 2/2016	Evidence P/H
13	S.C. 1258/2019	Hearing

H.H.J. SHRI. U. M. PADWAD (C.R. No. 24)

DAILY BOARD DT. 03/11/2020

Sr. No.	Case No.	Stage
1	ABA 498/2020	Hearing
2	S.C. 374/2006 @ S.C. 375/2006 @ S.C. 20/2007 @ S.C. 103/2008 @ S.C. 724/2004 @ S.C. 101/2009 @ S.C. 506/2011	Evidence P/H
3	S.C. 39/2017	Order Exh.
4	S.C. 654/2017	Evidence

H.H.J. SHRI. U. M. PADWAD (C.R. No. 24)

DAILY BOARD DT. 04/11/2020

Sr. No.	Case No.	Stage
1	CRI APPEAL 964/2016	Judgment
2	CRI APPEAL 757/2018	Arguments
3	CRI APPEAL 389/2019	Arguments
4	CRA 897/2018	Hearing
5	CRA 931/2018	Hearing
6	CRI APPEAL 733/2018	Hearing

H.H.J. SHRI. U. M. PADWAD (C.R. No. 24)

DAILY BOARD DT. 05/11/2020

Sr. No.	Case No.	Stage
1	CRI APPEAL 542/2018	Arguments
2	CRI APPEAL 559/2018	Arguments
3	CRI APPEAL 560/2018	Arguments
4	CRI APPEAL 561/2018	Arguments
5	ABA 2032/2019	Hearing
6	S.C. 1454/2019	Statement u/S 313 Cr.P.C.
7	S.C. 587/2014	Evidence P/H
8	S.C. 764/2012	Evidence
9	S.C. 534/2015	Evidence P/H

H.H.J. SHRI. U. M. PADWAD (C.R. No. 24)

DAILY BOARD DT. 06/11/2020

Sr. No.	Case No.	Stage
1	CRI APPEAL 323/2015	Arguments
2	S.C. 132/2015	Evidence P/H
3	ABA 1321/2019	Reply
4	S.C. 583/2016	Evidence P/H
5	S.C. 110/2018	Charge

H.H.J. SHRI. U. M. PADWAD (C.R. No. 24)

DAILY BOARD DT. 07/11/2020

Sr. No.	Case No.	Stage
1	S.C. 340/2017	Hearing
2	CRI APPEAL 147/2018	Hearing
3	CRI APPEAL 148/2018	Hearing
4	CRI APPEAL 703/2018	Hearing
5	S.C. 492/2012	Evidence P/H
6	S.C. 800/2015	Evidence P/H
7	S.C. 551/2017	Evidence P/H
8	S.C.555/2017	Evidence P/H